

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)**

**CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.11.2023 AT After Court-1 hearings

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1471/2023 IA No.331/2020 IA No.459/2020 IA No.596/2020 IA (IBC)/110/2021 IA (IBC)/112/2021 IA (IBC)/545/2022 IA (IBC)/1471/2023 in CP(IB) No.374/7/HDB/2019
NAME OF THE COMPANY	Neerajakshi Iron and Steel Pvt Ltd
NAME OF THE PETITIONER(S)	Corporation Bank
NAME OF THE RESPONDENT(S)	Neerajakshi Iron and Steel Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1471/2023**

**Present:** Ms. JVL Bharati, Resolution Professional.

Ld. Counsel Mr. Karthik for the Respondent.

Ld. Counsel for the Respondent prays time for filing of counter. Prayer is allowed.

**Matter is adjourned to 06.12.2023.**

Let all these IA No. 331/2020, IA No. 459/2020, IA No. 596/2020, IA (IBC)/110/2021, IA (IBC)/112/2021, IA (IBC)/545/2022, IA (IBC)/1471/2023 be listed before the regular bench. **Matter is adjourned to 06.12.2023.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**